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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/7031 1A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Chandranshu Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati, the th29 July, 2023

Sub:- **Permission to withdraw LTC.**

Ref:- Your Letter No. DJDH.I-5/2023/2180 dated 05.07.23

Sir,

With reference to the above, I am directed to inform you that you have been allowed to the withdraw the LTC for the current block period 2022-2025, which was already granted to you vide letter No. HC.VII-03/2020/6126/A dated 01.07.2023, to visit Trivandrum, Kerela.

Yours faithfully,

sd/r

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/7032-7034 1A, dated 29/07/23
Copy to :

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

29/7/23
REGISTRAR (VIGILANCE)

DK